



2026:AHC:16963-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 4132 of 2005

Manoj Patel

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	J.P. Singh, Pulak Ganguly, S.K. Pandey, S.K. Srivastava, Sarvesh
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 22.09.2025, sole appellant namely, Manoj Patel, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the Court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
S.K.S.